

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE
OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ROC.NO.3179/SO/2015

Dated:23.09.2016

NOTIFICATION NO.26/SO/2016

In exercise of the powers conferred by Section 16 (2) of Advocates Act, 1961, the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh hereby designates the following Advocates as Senior Advocates, with effect from **23.09.2016.**

- 1) Sri S.Niranjan Reddy,
Flat No.4A,
H.No.6-3-347/22,
Dwarakapuri Colony,
Punjagutta,
Hyderabad - 82
- 2) Sri Kowturu Vinaya Kumar,
H.No.1-3-183/40/68/C/2,
Opp. Play Ground-II,
SBI Colony, Gandhinagar,
Hyderabad - 80.
- 3) Sri Deepak Bhattacharjee,
Flat No.101 & 102, 1st Floor, 38,
Nirman Tower, East Marredpally,
Secunderabad - 26.
- 4) Sri M.V.S.Suresh Kumar,
12-2-416/45, Ushodaya Colony,
Gudimalkapur Mehdipatnam,
Hyderabad - 28.
- 5) Sri V.L.N.Gopala Krishna Murthy,
H.No.3-5-118/9/1, Plot No.54,
Street No.2, Krishna Nagar,
Hyderaguda, Near Attapur,
Rajendranagar Mandal,
Hyderabad - 500 044.
- 6) Sri C.Nageshwara Rao,
Plot No.189/739,
SBI Colony, New Bakaram,
Gandhinagar,
Hyderabad - 80

- 7) Sri V.Ravinder Rao,
H.No.8-2-317/AA,
Beside Amrutha Enclave Apts.,
Road No.14, Banjara Hills,
Hyderabad - 34


REGISTRAR GENERAL
23/9

To

- 1) Sri S.Niranjana Reddy, Flat No.4A, H.No.6-3-347/22, Dwarakapuri Colony, Punjagutta, Hyderabad - 82
- 2) Sri Kowturu Vinaya Kumar, H.No.1-3-183/40/68/C/2, Opp. Play Ground-II, SBI Colony, Gandhinagar, Hyderabad - 80.
- 3) Sri Deepak Bhattarcharjee, Flat No.101 & 102, 1st Floor, 38, Nirman Tower, East Marredpally, Secunderabad - 26.
- 4) Sri M.V.S.Suresh Kumar, 12-2-416/45, Ushodaya Colony, Gudimalkapur, Mehdiapatnam, Hyderabad - 28.
- 5) Sri V.L.N.Gopala Krishna Murthy, H.No.3-5-118/9/1, Plot No.54, Street No.2, Krishna Nagar, Hyderabad, Near Attapur, Rajendranagar Mandal, Hyderabad - 500 044.
- 6) Sri C.Nageswara Rao, Plot No.189/739, SBI Colony, New Bakaram, Gandhinagar, Hyderabad - 80
- 7) Sri V.Ravinder Rao, H.No.8-2-317/AA, Beside Amrutha Enclave Apts., Road No.14, Banjara Hills, Hyderabad - 34.
- 8) The Pri. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice, for His Lordship's kind perusal)
- 9) All the P.Ss to the Hon'ble Judges. (With a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
- 10) The Secretary to Governor of A.P., Raj Bhavan, Hyderabad.
- 11) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 12) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 13) The Chairman, Bar Council of A.P., Hyderabad.
- 14) The Advocate General for the State of Telangana, Hyderabad.
- 15) The Advocate General for the State of Andhra Pradesh, Hyderabad.
- 16) The Public Prosecutor, High Court of Judicature at Hyderabad for the State of Telangana.
- 17) The Public Prosecutor, High Court of Judicature at Hyderabad for the State of Andhra Pradesh.
- 18) The President, A.P. High Court Advocates' Association, High Court Buildings, Hyderabad.
- 19) The President, Telangana High Court Advocates' Association, High Court Buildings, Hyderabad.
- 20) The Secretary to Government, Law Department, Government of Andhra Pradesh, Hyderabad.
- 21) The Secretary to Government, Law Department, Government of Telangana, Hyderabad.
- 22) The Secretary General, Supreme Court of India, New Delhi.
- 23) The Chairman, Bar Council of India, New Delhi.
- 24) The Secretary, Bar Council of India, New Delhi.
- 25) The Secretary, Bar Council of A.P., Hyderabad.
- 26) All the Registrars, High Court of Judicature at Hyderabad.
- 27) The Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website].

- 28) The Registrar Generals of all High Courts in India.
- 29) All the Unit Heads in the State of Telangana and the State of Andhra Pradesh.
- 30) All the Officers of the High Court of Judicature at Hyderabad.
- 31) All the Section Heads, High Court of Judicature at Hyderabad.
- 32) The Government Pleaders' Office, High Court of Judicature at Hyderabad.
- 33) The Pri. Secretary to Government, Home (Courts.C) Department, Government of Telangana, Hyderabad.
- 34) The Pri. Secretary to Government, Home (Courts.C) Department, Government of Andhra Pradesh, Hyderabad.
- 35) The Secretary, Board of Revenue, A.P., Hyderabad.
- 36) The Registrar, Income Tax Appellate Tribunal, Hyderabad.
- 37) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 38) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of A.P Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
- 39) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).